NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 122(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY:

Star Facilities Management Ltd. Vs.

M/s. Pro Facilities Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

	N REPRESENTATION	SIGNATURE
1. Harstil Agarved Ad	h Retitioner	Hardisf
2. Vrvek Malik Adwo	ale Responset Mos 188	

Order

Reply to the application for amendment of the petition has been filed yesterday and a copy thereof furnished to the counsel for the petitioner who requests for some time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite.

List on 15.11.2016.

TTRue

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

18.10.2016 (P.K.Sud)